

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-538

CP No- 81/241/242/ND/2020

Further Consideration

(1) Cont. Appl.03/2020

(2) Cont. Appl.08/2020

(3) CA690/2020

IN THE MATTER OF:

Mam Chand Goel

Vs.

Uttar Development Private Limited & Ors

....Applicant

....Respondent

SECTION

Sec. 241-242 C.A.

Order delivered on 18.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 25.03.2021.

5d/-
(Anil Kumar)
for (Court Officer, C-V)